

**Issue of false cheques to their clients
by B.D. Bansal Chit Fund, Raja
Garden, New Delhi**

230. SHRI V. C. KESAVA RAO:
SHRI K. V. R. S. BALA
SUBBA RAO:

Will the Minister of FINANCE be pleased to refer to the answer to Unstarred Question 301 given in the Rajya Sabha on the 22nd February, 1983 and state:

(a) whether it is a fact that cheque No. 269822 dated 8-1-83 for Rs. 4500-00; cheque No. 269852 dated 20-1-83 for Rs. 500.00; cheque No. 289853 dated 5-2-83 for Rs. 1000.00; and cheque No. 269855 dated 7-3-83 for Rs. 1000.00 drawn in favour of Central Bank of India, Najafgarh Road (Kirti Nagar) New Delhi and issued to their clients by M/s. B. D. Bansal Chit Fund and Finance Co.(P) Ltd., 55, Raja Garden, New Delhi were dishonoured several times and thus this company harassed the poor depositors;

(b) if so, what are the details in this regard and what are the reasons for dishonouring the said cheques;

(c) whether it is also a fact that the said company has since been liquidated; if so, what are the reasons therefor; and

(d) what legal action Government propose to take against this company for issuing false cheques to their clients.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d) The information is being ascertained from the concerned agencies and to the extent available will be laid on the Table of the House as soon as possible.

**Set-back in the export of tea and
coffee**

231. SHRI PANDURANG DHARMAJI JADHAV: Will the Minister of COMMERCE be pleased to state:

(a) what steps have recently been taken to accelerate the production of tea and coffee;

(b) whether it is a fact that our tea and coffee export is facing stiff competition from new exporting countries of tea and coffee; and

(c) if so, what steps Government have taken to meet such competition?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA):

(a) to (c) Two statements in respect of tea and coffee are attached (I and II).

Statement I

TEA

(a) In order to augment tea production in the country, a number of developmental schemes are being implemented by the Tea Board. These include the Plantation Finance Scheme, Replantation and Rejuvenation Scheme and Irrigation Machinery Hire Purchase Scheme. Government have also recently accorded approval to the Interest Subsidy Scheme for Darjeeling tea gardens. Other developmental schemes envisage financial assistance to Small Tea Growers and improved tea cultivation in non-traditional areas. Under these schemes substantial loans and subsidies are being granted. The Tea Board also runs clonal nurseries in different parts of India to provide high yielding plant material. Research on developing improved methods of tea cultivation is being carried on at the various research establishments in India. One of the primary objectives of such research is to increase the productivity of tea.

(b) and (c) Indian Tea is facing stiff competition from countries like Sri Lanka, China, Kenya, Indonesia etc. The Tea Board has been undertaking generic and unimational promotion from its Headquarters in Calcutta, through its six overseas offices, through the Tea Councils set up in